

DA NO 2502/96

DA has been disposed of by Hon'ble Chairman  
and Hon'ble Mr. S.P. Biswas, Member (A),

on 12.12.96

BY ORDER



COURT OFFICER/COURT-I



CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 2502/1996

Thursday, this the 12th December, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Dr. Raghuraj Singh Chauhan,  
Assistant Director (Exhibition-cum-  
Keeper (Publications),  
National Museum, Janpath,  
New Delhi.

... Applicant

( By Shri Naresh Kaushik, Advocate )

-Versus-

1. Union of India through  
Secretary, Department of  
Culture, Shastri Bhawan,  
New Delhi.
2. Union of India through  
Secretary, Ministry of  
Human Resources Development,  
Shastri Bhawan,  
New Delhi.
3. Director General,  
National Museum, Janpath,  
New Delhi.
4. Shri Ashok Vajpai,  
Joint Secretary,  
Department of Culture,  
New Delhi.
5. UPSC through its Secretary,  
UPSC House, Shahjahan Road,  
New Delhi.

... Respondents

( By Shri N. S. Mehta, Senior Standing Counsel )

The application having been heard on 12.12.1996  
the Tribunal on the same day delivered the  
following :

O R D E R

CHETTUR SANKARAN NAIR (J), CHAIRMAN —

Applicant seeks a direction to respondents not  
to include third respondent in the Departmental

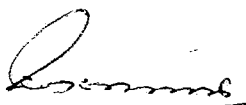
...contd.

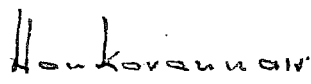


4

Promotion Committee. A further direction to cause confidential rolls to be written also is sought. Quite apart from the fact that we find difficulty in identifying any legal rights in the matter, at least in the first instance applicant should have moved first respondent. He may do so. Standing counsel assures that if applicant places his grievance before first respondent, that will be examined on its merits and appropriate decision taken with intimation to applicant. We record the submission and dispose of the application.

Dated, the 12th December, 1996.

  
( S. P. Biswas )  
Member (A)

  
( Chettur Sankaran Nair, J. )  
Chairman

/as/